



S. RAMESH
SPECIAL SECRETARY & MEMBER
MEMBER (ADMN.)



भारत सरकार
GOVERNMENT OF INDIA
(वित्त मंत्रालय / राजस्व विभाग)
MINISTRY OF FINANCE / DEPARTMENT OF REVENUE
केन्द्रीय उत्पाद एवं सीमा शुल्क बोर्ड
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D.O.No.A-12034/91/2017-Ad.III-B

24th October, 2017

Dear *Colleague,*

Please refer to DoPT's O.M. dated 03.08.2017 (copy enclosed) wherein they had requested the compilation of information about appointments made on the basis of fake/false certificates and follow up action taken thereon.

2. I am informed that DGHRD had already taken up the matter with all the Zones / Cadre Controlling Authorities, but many CCAs are yet to furnish their reply.

3. I would again request you to send the information about the appointments made on the basis of fake/false certificates to DG (HRD), New Delhi by 31.10.2017 positively for further submission to DoPT.

With best wishes,

Yours sincerely,

Encls: As above.

To

S. Ramesh
(S. Ramesh)

Pr. Chief Commissioner / Pr. Director General/Chief Commissioner/
Director General
(All Cadre Controlling Authorities under CBEC)

Copy to: DG (HRD) to compile and send requisite information to DS
(Ad.III.B) by 03.11.2017